

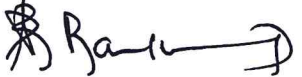
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA (HC)/9 & 10/CAA/2017  
NAME OF THE TRANSFEROR : SAIPEM DRILLING COMPANY PVT LTD  
NAME OF THE TRANSFERRE : SAIPEM INDIA PROJECTS COMPANY LTD  
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
1.	AR. RAMANATHAN	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present and submitted that the reports of the Regional Director and Official Liquidator are not available. He prays time for making the reports available. At request, time is enlarged. Put up on 28.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)